

DIVISION BENCH
COURT - I

O-213

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/106(KB)2023
IN
C.A.(CAA)/101(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4TH SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	RAMSAI TEA ESTATES PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

For Petitioner

Ms. Manju Bhuteria, Adv.

Ms. Aisha Amin, Adv.

Ms. Radhika Patodia, FCA

ORDER

1. Ld. Counsel for the petitioner present.
2. Hardcopy of reply affidavit be filed by RD during the course of this week.
3. Post this matter for consideration on **06.09.2023**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**